

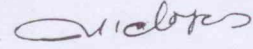
**F .No. 27/25/2007-Ad.IC
Government of India
Ministry of Finance
Department of Revenue**

New Delhi, the 5th March, 2009

OFFICE ORDER

The President, is pleased to appoint Shri Ashok Jindal, Advocate as a Member (Judicial) in the Customs, Excise & Service Tax Appellate Tribunal (CESTAT) in the pay scale of Rs.75500 - 80000 with effect from the date of his taking over the charge of the post and until further orders. The initial place of posting of the officer shall be at Mumbai on temporary basis.

2. This Order of appointment is subject to the order of the Central Administrative Tribunal, Principal Bench dated 11.12.08 in O.A.No. 2039/2008 and outcome of further appeals/modifications, if any, in the matter.

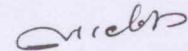


(VICTOR JAMES)

**Under Secretary to the Govt. of India
Ph. 2309 5367**

Copy to:-

1. Shri Ashok Jindal, Advocate, A-31, Nanda Road, Adarsh Nagar, New Delhi - 110033.
2. Office of the Establishment Officer, D.O.P.&T. for information with reference to their O.M. No. 18/22/2008-E.O.(SM-II) dated 21.08.08.
3. PS to President, CESTAT, R.K. Puram, New Delhi.
4. Registrar, CESTAT, R.K. Puram, New Delhi.
5. Pay & Accounts Officer, Department of Revenue, New Delhi.
6. Office Order Folder.



(VICTOR JAMES)

Under Secretary to the Govt. of India